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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **CONT.CAS(C) 50/2024**

LUV CHAUDHARY

..... Petitioner

Through:

Ms Geeta Luthra, Senior Advocate

with Ms Ishita Agarwal, Advocate

along with petitioner in person.

versus

SHRUTI AGARWAL

..... Respondent

Through:

Mr F.A. Ayyubi, Ms Akanksha Rai,

Mr Ibad Mushtaq and Ms Shama

Usmani, Advocates.

+ <u>MAT.APP.(F.C.) 245/2018 & CM APPL. 9963/2020, CM APPL.</u> 40938/2022, CM APPL. 1888/2024, CM APPL. 14266/2024

SHRUTI AGARWAL

.... Appellant

Through:

Mr F.A. Ayyubi, Ms Akanksha Rai,

Mr Ibad Mushtaq and Ms Shama

Usmani, Advocates.

versus

LUV CHAUDHARY

..... Respondent

Through:

Ms Geeta Luthra, Senior Advocate with Ms Ishita Agarwal, Advocate

along with petitioner in person.

MAT.APP.(F.C.) 282/2018

LUV CHAUDHARY

.... Appellant

Through:

Ms Geeta Luthra, Senior Advocate

with Ms Ishita Agarwal, Advocate

along with petitioner in person.

CONT.CAS(C) 50/2024 and connected matters

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versus

SHRUTI AGARWAL

..... Respondent

Through:

Mr F.A. Ayyubi, Ms Akanksha Rai, Mr Ibad Mushtaq and Ms Shama

Usmani, Advocates.

CORAM:

HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MR. JUSTICE AMIT BANSAL

ORDER 09.04.2024

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[Physical Hearing/Hybrid Hearing (as per request)]

- 1. At request of counsel for the parties, list the matters on 23.04.2024.
- 2. Meanwhile, interim order to continue.

RAJIV SHAKDHER, J.

AMIT BANSAL, J.

APRIL 09, 2024

at

Click here to check corrigendum, if any

CONT.CAS(C) 50/2024 and connected matters

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